

श्री के० के० शाह : इण्डस्ट्रीज के लिए हमने लान और सब्सिडाइज करने की स्कीम बनाई है, फिर भी इण्डस्ट्रीज वालों ने नहीं बनाये, कुछ ने बनाये, कुछ ने नहीं बनाये। The only alternative is to make it compulsory. This is a suggestion which I shall consider.

SHRI KANWAR LAL GUPTA : What is the suggestion ?

SHRI K. K. SHAH : To make it compulsory,

SHRI KANWAR LAL GUPTA : What about big landlords ? (*Interruption*)

MR. SPEAKER : Next Question.

SHRI UMANATH : Along with Q. No. 303, Q. No. 310 may also be taken up.

MR. SPEAKER : Yes.

Effect on Footwear Industry of Putting National Bank of Lahore Under Moratorium

*303. SHRI GANESH GHOSH :
SHRI SATYA NARAIN
SINGH :
SHRI NAMBIAR :
SHRI P. RAMAMURTI :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the entire footwear industry in Agra is being affected by the Reserve Bank of India's action to put the National Bank of Lahore under Moratorium and suspension of the payments by the Bank ;

(b) whether it is also a fact that more than 2 lakhs of people who are doing the footwear industry are affected by this action ; and

(c) if so, whether Government propose to arrange some special credit facilities to the footwear industry through the Reserve Bank ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (c). Soon after the issue of order by Government on the recommendation of the Reserve Bank, placing the National Bank of Lahore under a moratorium pending its merger with the State Bank of India, representations were received from various trade associations, including one from the Agra Shoe Manufacturers' Federation, pointing out their difficulties in the wake of the moratorium. In order to ameliorate the hardship caused to these interests, the State Bank of India issued instructions to its branches concerned to make available suitable financial accommodation to the former constituents of the National Bank of Lahore. No complaints have been received by Government after the issue of these instructions by the State Bank of India. The National Bank of Lahore was merged with the State Bank of India and all its branches started functioning with effect from 23rd February, 1970.

Grant of Moratorium to National Bank of Lahore

*310. SHRI JYOTIRMOY BASU :
SHRI UMANATH :
SHRI GADILINGANA GOWD :
SHRI ONKAR LAL BERWA :
SHRI RAM GOPAL SHAL-
WALE :

Will the Minister of FINANCE be pleased to state .

(a) whether it is a fact that the National Bank of Lahore was placed in moratorium by the Reserve Bank of India ;

(b) if so, the reasons for this action against this Bank ;

(c) whether it is also a fact that action was taken against the National Bank of Lahore only ten days after it was promoted as a 'B' class Bank ; if so, the reason for the sudden action thereof ;

(d) what measures are being taken to rectify the reported mis-investment of funds by the Bank ; and